

ACT No. VI OF 1934.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 9th March, 1934.)

An Act further to amend the Cotton Textile Industry (Protection) Act, 1930.

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XVII of 1930. WHEREAS it is expedient to continue for a further period the protection already given to the cotton textile industry in British India, and for that purpose further to extend the operation of the duties imposed by the Cotton Textile Industry (Protection) Act, 1930; It is hereby enacted as follows:—

1. This Act may be called the Cotton Textile Industry Protection (Amendment) Act, 1934. Short title,

XVII of 1930. 2. In sub-section (2) of section 2, and in sub-section (2) of section 3 of the Cotton Textile Industry (Protection) Act, 1930, for the figures and words "31st day of March" the figures and words "30th day of April" shall be substituted. Amendment of sections 2 and 3, Act XVII of 1930.

Price anna 1 or 1½d.

GIPD-369LD-14-4-34-4,500.